

TRAL ELECTRICI

3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001 Phone 23353503, FAX: 23753923 Website: www.cercind.gov.in

Petition No. 305/TD/2023

Dated: 9 2 2024 NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15

OF THE ELECTRICITY ACT, 2003 (the Act)

An application for the grant of a Category-V trading licence for inter-State trading in electricity in all States and Union Territories of India has been made before the Commission by Radiance Green Markets Private Limited, 9th Floor, Godrei One, Piroishanagar, Opposite Eastern Express Highway, Vikhroki, East Mumbai-400079, Maharashtra.

- A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State trading licence to Radiance Green Markets Private Limited before the Commission can be accessed at the website www.rgmpl.com or inspected by any person in the Commission's office by following the laid down procedure.
- 3. On consideration of the material available on record, the Commission is satisfied that prima facie the applicant qualifies for the grant of a licence for inter-State trading in electricity and by order dated 1.2.2024, the Commission has proposed to grant a Category-V licence to the applicant for inter-State trading in electricity all over India.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act to invite suggestions or objections, if any, to the proposal to grant a licence for inter-State trading in electricity as aforesaid by the Commission to be received by the undersigned latest by 23.2.2024 at the above noted address. The objections or suggestions received after the specified date shall not be considered.
- 5. The application shall be taken up for further hearing by the Commission on 27.2.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission. Sd/-

(Harpreet Singh Pruthi) Secretary